

cities also to have suburban electrical trains?

Mr. Speaker: Let us have it first here.

Shri Shah Nawaz Khan: The hon. Member has confused the question. There is no intention on our part to have suburban electrical train here. It will be only by steam traction.

National Water Supply and Sanitation Committee

*921. **Shri Harish Chandra Mathur:** Will the Minister of Health be pleased to state:

(a) whether Government have considered the report of the National Water Supply and Sanitation Committee; and

(b) what are Government's conclusions and proposed line of action?

The Deputy Minister in the Ministry of Health (Dr. D. S. Raju): (a) and (b). The Water Supply and Sanitation Committee has made far-reaching recommendations which are at present under consideration of the Government. Action is being initiated to implement some of the major recommendations as an immediate measure.

Shri Harish Chandra Mathur: May I know at what stage of examination this report is at present? I am asking this question because most of the officials were already associated with the work of this committee. Who is examining the report now?

Dr. D. S. Raju: The whole report is a pretty big one and it was published only two days ago. It has been circulated to the Central Ministry.

Shri Harish Chandra Mathur: The report was submitted more than four or five months earlier. May I know whether this matter has been taken up with the Planning Commission and whether anything can be expected, particularly regarding rural water supply, about which so much stress

has been laid on the floor of the House?

Dr. D. S. Raju: The report has been circulated to the Central Ministries, Planning Commission, State Governments and local bodies.

श्री विभूति मिश्र : जै जाना चाहता हूँ कि यह काम इतना जरूरी है इसको देखते हुए क्या सरकार ने पानी का कोई बटवारा किया है कि फलां स्टेट में इतना देंगे, और इतने दिनों के अन्दर इस काम के करा देंगे ?

अध्यक्ष महोदय : अभी रिपोर्ट को पढ़ेंगे, देख रहे हैं ।

Sharavathy Hydro-electric Project

*922. **Shri Shivananjappa:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the work on the Sharavathy Hydro-Electric Project is progressing according to schedule; and

(b) when the first and second units will be commissioned?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) and (b). The first unit which was scheduled to be commissioned by the end of 1962 is now expected to be commissioned by the end of 1963. The second unit which was to be commissioned 3 or 4 months later will now be commissioned early in 1964.

Shri Shivananjappa: May I know the reason for the delay and for not keeping up to the schedule?

Shri Alagesan: The reason was more time was taken in carrying out the civil works due to change of designs.

Shri Shivananjappa: May I know whether the total foreign exchange requirement of this project has been secured?

Shri Alagesan: Yes, we have secured the foreign exchange component for this work.

Dr. K. L. Rao: In view of the shortage of power in Mysore and other parts of South India and in view of the fact that this can be made up easily without any elaborate construction of civil works, will the Ministry take steps to sanction the four units which they have still to acquire for the Sharavathy project?

Mr. Speaker: It is a suggestion for action. Next question.

Derailment at Farrukhabad

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 Shri Bibhuti Mishra:
 Shri Bishwanath Roy:
 Shri E. Madhusudan Rao:
 Shri P. C. Borooah:
 Shri Shree Narayan Das:
 Shri Sarjoo Pandey:
 Shri J. B. Singh:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the 184 Down Shikohabad-Farrukhabad goods train ploughed through the dead end of the track on the 20th April, 1962 and entered into a shop;

(b) if so, whether Government have investigated into the matter;

(c) whether anybody was killed or injured; and

(d) if so, what compensation has been given to the victims by the Railway authorities?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) and (b). Yes, Sir.

(c) One person was killed and five received minor injuries.

(d) No compensation has been paid so far to anybody.

Shri Bibhuti Mishra: Is there any proposal to make any payment to the victims?

Shri S. V. Ramaswamy: There is no claim at all.

Mr. Speaker: As soon as a question is put, the hon. Member should re-sume his seat and then allow the hon. Minister to answer it. If he again wants to put a supplementary, he should get up a second time.

Shri Bibhuti Mishra: I want to know what action Government is contemplating to give some compensation to the dependents of that person who was killed.

Mr. Speaker: He said that there was no claim. If the hon. Member can write on behalf of the man killed, perhaps they might consider it.

Shri Bibhuti Mishra: If nobody has claimed it, the Government has got the duty to give something to that man.

Mr. Speaker: To the hon. Member asking the question?

Shri Shree Narayan Das: The hon. Minister just now replied in affirmative to parts (a) and (b) of the question. I would like to know the results of the investigation and the reasons.

Shri S. V. Ramaswamy: The three persons concerned are the driver, the guard and the porter. The inquiry revealed that they were responsible for this accident. Proper steps will be taken against them.

श्री ज० ब० सिंह : मे जानना चाहता हूँ
 कि कुल किने का नुकसान हुआ ?

What is the total loss?

Shri S. V. Ramaswamy: We have no estimate of the loss of property but there is a claim for property to the tune of Rs. 1,14,000 and odd.

Shri S. M. Banerjee: I want to know whether the shopkeeper whose shop has been damaged has filed any claim. If so, what is his claim?

Shri S. V. Ramaswamy: His claim is to the tune of Rs. 1 lakh.